



NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/62/ (IB)/2017  
NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD  
NAME OF THE RESPONDENT(S) : SUN PAPER MILL LTD  
UNDER SECTION : 433(e) (f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

|    |                       |                |  |
|----|-----------------------|----------------|--|
| 1. | M/S K.K. MURALITHARAN | For Respondent |   |
|    | M. REVATHI FOR        |                |  |
| 2. | M/S. AAV PARTNERS     | FOR APPLICANT  |  |

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that she has filed affidavit and bank statement as per Sec.9(3)(b)& (c) of I&B Code, 2016 and furnished copy of the same to the other side. Counsel for respondent prayed time for counter. Time extended at request for filing counter and submissions by both the parties. Put up on 26.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)